

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 11th September, 2014

No. HC.III-13/2006/1696/G ### In supersession of all previous Orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice B. K. Sharma under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judge for the Districts of Kamrup and Kamrup (Metro) in the state of Assam till further orders. This order will come into force immediately.

By Order,

Sd/- R. Phukan
REGISTRAR GENERAL I/C

Memo No.HC.III-13/2006/1696-1712/G, dated Guwahati, the 11th September, 2013
Copy for information to:

1. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The District & Sessions Judge, _____, Assam
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr/Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati. *For kind information of His Lordship.*
14. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Court Officer No.1, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL I/C

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